

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL) TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/33/KOB/2022
SECTION	SECTION 241,242,213,98 C/ACT R/W NCLT RULE 11
NAME OF PARTIES	ABDUL AZEEZ V/S SCOT FREE STEELS LIMITED & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	P J LAW OFFICES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW.

18 April 2024

ORDER

CP(C/ACT)/33/KOB/2022

This is a CP bearing No. 33/KOB/2022 filed by the petitioner under Section 241-242 of the Companies Act alleging oppression and mis-management by the Respondents arrayed as parties in the present petition.

Learned Counsel, Mr. Rohan Kumar appears on behalf of the Petitioner through virtual mode. Learned Authorised Representative PCS, Mr. Abhilash Nediyaalil Abraham appears physically on behalf of Respondents 1 to 4.

Both sides argued the matter.

A suggestion has been given by this bench as to whether the Petitioner and Respondents are willing to evaluate the share value of the Petitioner Company. If they agree, then this bench will appoint a Valuer on the next date of hearing to evaluate the shares and its value. Both Counsels seek time to get instructions in this regard from their respective clients.

To await instructions, list this matter for further consideration on **31.05.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)